

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing



O.A./61/00565/2021

This the **April 5, 2021.**

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. TARUN SHRIDHAR, MEMBER (A)**

Raj Kumar s/o late Shri Bal Ram, r/o Sundrani, Tehsil &
District Udhampur.

.....Applicant

(Advocate: Mr. Rahul Pant)

Versus

1. Union Territory of J & K through Commissioner/Secretary to Government Information Department, Jammu & Kashmir Government, Civil Sectt., Jammu.
2. Jammu & Kashmir Services Selection Board, Hema Complex, Sector 3, Channi Himmat, Jammu through its Secretary.
3. Chairman, Jammu & Kashmir Services Selection Board, Hema Complex, Sector 3, Channi Himmat, Jammu.

.....Respondents

ORDER [O R A L]

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

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In the present petition, the applicant has prayed for directing the respondents to conclude the selection process for appointment against the posts of Assistant Information Officer Grade I (State Cadre) (for short AIO) and Assistant Information Officer Grade II (State cadre) in the Information Department of Jammu & Kashmir Government, in pursuance of advertisement dated 19.10.2004.

2. At the outset, learned counsel for the applicant submits that the applicant would be satisfied if direction is given to the respondents to conclude the process for filling the posts of AIO within a stipulated period of time.

2. Looking to the arguments of learned counsel for the applicant, the O.A. is disposed of in limine, with a direction to the respondents to conclude the selection process for the post of AIO within a period of six weeks from the date of receipt of certified copy of this order.

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3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

(TARUN SHRIDHAR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

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